



0196.250630 (J&K)
0191.250630 (J&K)

Government of Jammu and Kashmir,
Civil Secretariat, Revenue Department.

Notification
Srinagar, the 19th July, 2019

SRO 462-In exercise of the powers conferred by clause (b) of section 3 of the Jammu and Kashmir Grant of Permanent Resident Certificate (Procedure) Act, 1963 (Act No. XIII of 1963) and in supersession of Notification SRO 422 dated 21st June, 2019, the Government hereby appoint Shri. Jasmeet Singh, KAS, Assistant Commissioner, (Nazool) Jammu, to be the competent authority for purposes of the said Act within the territorial jurisdiction of Tehsils Jammu and Jammu South of District Jammu.

By order of the Government of Jammu and Kashmir.

Sd/-

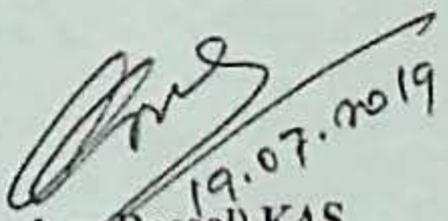
(Shahid Anayatullah) IAS
Commissioner/Secretary to Government,
Revenue Department

No: - Rev/LB/09/2017

Dated: - 19 -07- 2019

Copy to the:-

1. Financial Commissioner, Revenue, J&K, Srinagar.
2. Commissioner/Secretary to Government, General Administration Department.
3. Divisional Commissioner, Jammu.
4. Secretary to the Government, Department of Law, Justice and Parliamentary Affairs (with 7 spare copies).
5. Deputy Commissioner, Jammu.
6. Director, Archives, Archeology & Museums, J&K Srinagar/Jammu.
7. OSD to Advisor (KS) to Hon'ble Governor for information.
8. Shri. Jasmeet Singh, KAS, Assistant Commissioner (Nazool) Jammu.
9. Manager Government Press, Jammu/Srinagar for publication of the notification in the Government Gazette.
10. Pvt. Secretary to Commissioner/Secretary to Government, Revenue Department.
11. I/C Website Revenue Department.
12. Notification file / Stock file.


19.07.2019
(Ghulam Rasool) KAS
Deputy Secretary to Government
Revenue Department